

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 69 OF 2015 & IA NO. 105 OF 2015

&

APPEAL NO. 75 OF 2015

Dated: 18th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 69 OF 2015 & IA NO. 105 OF 2015

In the matter of:-

Chhattisgarh State Power Transmission Co. Ltd. ...Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R-1

Ms. Divya Chaturvedi
Mr. S. Chauhan for R-2

APPEAL NO. 75 OF 2015

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R-1

Ms. Divya Chaturvedi
Mr. S. Chauhan for R-2

ORDER

List these matters for further hearing on **20.01.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**